

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). The important schemes intended to provide employment to unskilled and agricultural labour in rural areas are:

- (i) Rural Works Programme, and
- (ii) Rural Industries Programme.

The details of these are contained in the Draft Outline of the Fourth Five Year Plan.

(c) The expenditure incurred on the Rural Works Programme during the Third Plan period was Rs. 19.33 crores.

Vishal Haryana

1761. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether a memorandum has been presented to the Prime Minister by Members of Parliament from Rajasthan, Delhi, Uttar Pradesh and Haryana demanding the formation of Vishal Haryana; and

(b) if so, the reaction of Government thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

Rehabilitation Ministers' Conference

1762. Dr. Ranen Sen: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that at the Conference of State Rehabilitation Ministers held at New Delhi in May, 1967, the Union Minister for Rehabilitation did not agree to the suggestions regarding the so-called residuary problem with the Minister from West Bengal;

(b) whether the West Bengal Rehabilitation Minister has submitted some schemes for the rehabilitation of refugees; and

(c) if so, the reaction of the Central Government thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) During the Conference of the State Rehabilitation Ministers held on the 19th May, 1967, the West Bengal Minister for Rehabilitation in his speech invited attention to certain pending problems. However, an opportunity was taken before and after the Conference to exchange views and ideas with the West Bengal Minister on matters relating to the rehabilitation of old and new migrants. Some of the points discussed related to items outside the "Residuary Problem".

As regards the "Residuary Problem", certain aspects relating to the implementation of individual schemes were discussed. In view of the slow progress of sanctioned schemes, the West Bengal Government were asked to take necessary measures to speed up the pace of implementation.

The Union Minister did not reject any "suggestions" of the Minister for Rehabilitation, West Bengal, in regard to commitments accepted under the Residuary Problem, during the recent discussions.

(b) and (c). The State Government have approached the Government of India with certain proposals for providing additional educational, medical and training facilities to relieve pressures in these sectors caused by the influx of new migrants since 1964. The schemes briefly are:—

- (i) Setting up of Special I.T. institutes for D.P. Boys;
- (ii) Training of D.P. girls as nurses and the setting-up of as B.Sc. Nursing College; and
- (iii) Rehabilitation of old migrants families squatting on defunct camp sites.

These proposals are being examined in consultation with the Ministry of Finance.